

1	2	3
15.	Nagaland	440
16.	Orissa	660
17.	Punjab	400
18.	Rajasthan	600
19.	Sikkim	32
20.	Tamil Nadu	8000
21.	Tripura	424
22.	Uttar Pradesh	4000
23.	West Bengal	9830
24.	Andaman & Nicobar Island	44
25.	Chandigarh Adm.	120
26.	Dadra & Nagar Haveli	52
27.	Delhi	2400
28.	Goa Daman & Diu	360
29.	Mizoram	116
30.	Pondicherry	140
		52580

**Misuse of brand names by M/s. Tata Oil Mills and other companies by getting products manufactured in small scale units**

5478. SHRI RAM BHAGAT PASWAN : Will the Minister of INDUSTRY & COMPANY AFFAIRS be pleased to state :

(a) whether Government are aware that M/s. Tata Oil Mills, Tata Chemicals and M/s. Glaxo Laboratories Ltd. are getting their brands manufactured by setting up indirectly small scale units and violating the provisions of MRTP Act and Companies Act ;

(b) if so, the details thereof ; and

(c) the action proposed to be taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c). Government have no information that M/s. Tata Oil Mills and Tata Chemicals are getting their brands manufactured by setting up indirectly small scale units. However, in the case of M/s. Glaxo Laboratories (India) Limited, the MRTP Commission has received a complaint on 31-1-1985 from the Consumers Forum (Registered), New Delhi, regarding the alleged unfair trade practice that the word 'Glaxo' is printed prominently at different places of packing strip containing the medicine "Cephalexin Capsules" which is actually manufactured by M/s. Capsulation Services Limited, Bombay, and that the name of the latter company is not intentionally printed on the packing strip prominently thereby causing a belief among the dealers, chemists and con-

sumers that the said product is manufactured by the Glaxo Laboratories (India) Limited. The MRTP Commission is examining this complaint.

**Modernisation and Diversification of National Fertilizers Limited**

5479. SHRI B.V. DESAI : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether International bids are being evaluated for induction of new technology for the modernisation and diversification of National Fertilizers Ltd. which has been able to record a profit and production during 1984 ;

(b) if so, whether the National Fertilizers Ltd. was able to maintain its performance record despite the set-back that affected three of its units in the first six months ;

(c) whether any decision in regard to introducing a new technology for N.F.L. has been taken ;

(d) whether any agreement in this regard with foreign countries have been reached ; and

(e) if so, the details of the same ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) Yes, Sir. National Fertilizers Limited (NFL) is evaluating international bids for consultancy & services for the proposed replacement of old electrolysis plant with Naphtha based Hydrogen Plant at Nangal.

(b) Yes, Sir. The Company improved its performance during 1984-85 by achieving a production of 500935 MT of Nitrogen against 497901 MT during 1983-84 despite the setback during the first six months.

(c) and (d). No, Sir.

(e) Does not arise.

**Setting up of Soda Ash Plant in Gujarat**

5480. SHRI B.V. DESAI : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the soda ash plant with a capacity of one thousand tonnes a day is likely to be set up in Gujarat ;

(b) if so, whether it will be the largest joint sector project in India ;

(c) the total investment that will be made in setting up this soda ash plant ;

(d) whether any foreign assistance in this regard has been sought ; and

(e) the time by which the plant is likely to start production ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) and (b). Yes, Sir. It would be the largest joint sector project to manufacture Soda Ash in India.

(c) According to the company, the capital outlay of the project is Rs. 160 crores.

(d) The company has entered into a foreign technical collaboration against a lumpsum payment.

(e) According to the company, the trial production is likely to commence in the 3rd quarter of 1987.

**Participation of Private Sector in Search for On-Shore Oil**

5481. SHRI B.V. DESAI ;  
SHRI G.G. SWELL ;  
SHRI MAHENDRA SINGH :

Will the Minister of PETROLEUM be pleased to state :